


WEEKLY STATEMENT FOR DESPATCH OF ORDER
EXCISE APPEAL BRANCH
CESTAT, NEW DELHI-110066
FROM 1706.2019 To 21.06.2019

S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
FINAL ORDER				
1-2	E/50586,50917/2018	FO53699-700/2018	13/06/2019	19/06/2019
3.	E/52663/2018	FO/50760/2019	04/06/2019	19/06/2019
4	E/53271/2018	FO/507612019	04/06/2019	19/06/2019
5	E/50379/2017	FO/507692019	13/06/2019	19/06/2019
MISC ORDER				
1-4.	E/Misc/50437-39,50453/2019 in E/1727/2010	MO/50431-34/2019	03/06/2019	19/06/2019.
5.	E/Rom/50374/2019 in E/52713/2015	MO/50447/2019	12/06/2019	19/06/2019
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.